

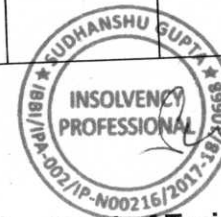
**Annexure-3**

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)  
 Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)  
 List of creditors as on: 26-09-2023

**List of operational creditors (Employees)**

(Amount in Rs.)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	NA	Mr. Sipendra Kumar	26/09/2023	2,00,000	1,75,000	Operational	Yes	NA	Nil	N.A.	25000	N.A.	Claim of Rs. 2,00,000 received is not tallied with books of Accounts of the Corporate Debtor to the extent of Rs. 25000



*Sudhanshu Gupta*

**Sudhanshu Gupta**  
 [Interim Resolution Professional of Teriyaki Builders Private Limited  
 (Formerly known as Oasis Suppliers Private Limited)]  
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 Contact No.: 9811547321  
 Email Address: sg\_1973@rediffmail.com, cirp.teriyakibuilders@gmail.com

Place: Delhi  
 Date: 26/09/2023